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Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade
Udyog Bhawan, New Delhi

PUBLIC NOTICE NO. // /2015-2020 NEW DELHI, DATED THE /5/ July, 2021

Subject: Enlistment under Appendix 2-E of M/s. Oriental Chamber of Commerce and Industry authorized to issue Certificate of Origin (Non-Preferential) – reg.

In exercise of powers conferred under paragraph 2.04 of the Foreign Trade Policy 2015-2020, the Director General of Foreign Trade hereby authorizes the following agency to issue Certificate of Origin (Non Preferential):

M/s. Oriental Chamber of Commerce and Industry, Plot No. 11, above Kotak Mahindra Bank, Indira Nagar Mandideep- 462046, Dist. Raisen Tel. no.: 9827622438, 9893981916

- E-mail: occimdp@gmail.com
- 2. Accordingly, name of the above agency is added at Serial No.07 (Madhya Pradesh/Chhatisgarh) of Appendix 2E [List of Agencies Authorized to issue Certificate of Origin (Non-Preferential)] to Appendices & Aayat Niryat Forms of <u>FTP (2015-2020)</u>.
- 3. **Effect of this Public Notice:** M/s. Oriental Chamber of Commerce and Industry is enlisted under Appendix 2E of FTP, 2015-2020 for issuing Certificate of Origin (Non-Preferential).

(Amit Yadav)

Director General of Foreign Trade & Ex-officio Addl. Secretary to the Government of India

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